

the wastages/losses for the earlier period is currently in progress. Accurate physical inventory of stocks would be maintained thereafter. The INCB has been informed accordingly.

#### Balance of Trade with Russia

4753. SHRI ANAND RATNA MAURYA :  
DR SAKSHIJI :

Will the Minister of COMMERCE be pleased to state:

(a) the balance of trade, in terms of Dollars, with Russia during 1993-94 and 1994-95;

(b) whether there is any trade deficit at present with Russia;

(c) if so, the reasons therefor; and

(d) the hurdles in increasing trade with Russia and the steps being taken by the Government to remove them?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) Balance of trade between India and Russia during the years 1993-94 and 1994-95 was as under :

(in million US Dollars)

	Exports	Imports	Balance of trade
1993-94	639	258	381
1994-95 (upto Jan.'95)	630	381	249

(Note : Rate of exchange used to convert DGCIS figures in Rs. crores into US dollars:

For 1993-94 - Rs. 31.36 = US \$ 1

For 1994-95 - Rs. 31.37 = US \$ 1

(b) No, Sir.

(c) Does not arise.

(d) The hurdles in increasing the trade with Russia relate mainly to the transitional problems being faced by Russia in its shift from a centralised to a market economy, and the absence of a proper infrastructure for trade in form of effective banking, insurance, warehousing and transportation facilities.

Various measures for promoting bilateral trade have been undertaken by the Government - which include :

- promotion of dialogue with the Russian side including at the highest level.
- activation of the Joint Commission mechanism with its nine working groups and several sub-groups which have met separately to discuss the entire gamut of bilateral economic relations.

- signing of various agreements to provide a climate for increased trade; these include agreements on tourism, bilateral investment protection and merchant shipping.
- facilitating through bilateral consultations, the rapid utilisation of debt owed to Russia in the form of exports of goods; a separate agreement on long-term purchase of specific goods has been signed.
- promotion of direct business contacts through exchange of delegations, holding of exhibitions, participation in fairs, buyer-seller meets, etc.
- encouragement to initiatives to ensure that infrastructure is quickly created for trade in areas such as banking, warehousing and transportation (through the Russian Black Sea port of Novorossisk).

[English]

#### Foreign Airlines

4754. SHRI ANNA JOSHI : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the profits earned by the various foreign airlines, airline-wise during each of the last three years; and

(b) the details of the amount repatriated, airline-wise, during the above period?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) and (b). Profit/loss of foreign airlines is not monitored by the Government. Remittances by foreign airline companies during the years 1991-92, 1992-93 and 1993-94, as furnished by the Reserve Bank of India, are indicated in the enclosed Statement. Airline-wise remittance figures for the year 1994-95 have not yet been compiled.

#### STATEMENT

Remittance Allowed to Foreign Airlines Companies  
Year-wise and Airline-wise

(Amount in Rs. lakhs)

S. No.	Airline Company	1991-92	1992-93	1993-94
1	2	3	4	5
1.	Air Canada	28	191	135
2.	Air France	4,794	9,541	9,329
3.	Air Hong Kong	-	-	324
4.	Air Lanka	638	1,107	2,242
5.	Air Link	-	-	29
6.	Alitalia	2,552	4,240	4,513
7.	Biman Bangladesh	-	112	392

1	2	3	4	5
8	British Airways	8,461	17,720	14,913
9	Cathay Pacific	3,891	6,234	7,970
10	Carglux Airlines	-	-	148
11	Delta Airlines	2,053	5,026	6,483
12	ELAL	-	-	53
13	Emirates	6,958	9,875	12,380
14	Egypt Air	280	787	921
15	Ethiopian	1,167	1,885	1,974
16	Finn Air	-	-	32
17	Gulf Air	11,261	16,907	21,138
18	Japan Airlines	4,229	2,591	667
19	Kenya Airways	-	448	1,043
20	Korean Airways	13	-	1,240
21	KLM	3,994	8,123	13,531
22	Kuwait Airways	5,572	11,310	11,862
23	Libyan Airlines	24	-	-
24	Lufthansa	26,309	27,524	30,791
25	Malaysia Airlines	2,537	4,662	3,137
26	Pakistan International Airlines	1,438	2,325	3,804
27	Panama World Airways	-	-	494
28	Oriental Airlink	-	-	291
29	Qantas	971	1,848	1,991
30	Royal Jordaniam	1,143	1,928	3,087
31	Royal Nepal Airlines	-	-	985
32	Sabina Belgium Airlines	69	3	-

1	2	3	4	5
33	Scandinavian Airline System	194	435	340
34	Saudia	9,194	14,190	16,986
35	Singapore Airlines	8,923	15,191	18,319
36	Sovem Air	-	-	3
37	Swiss Air	2,133	5,257	5,605
38	Syrian Air	-	-	471
39	Thai Airways	2,158	5,413	3,723
40	Trans World Airlines	912	418	11
41	Transmediterranean Airlines	239	329	170
42	Turkish Airlines	-	-	6,868
43	United Airlines	-	-	3,173
44	Uzbekistan Airlines	-	-	1,495
45	Yugoslavia Airlines	3	4	-

**STATEMENT CORRECTING REPLY TO US Q NO  
2674 DATED 23.12.94 REGARDING INCOME TAX  
PAID BY NATIONALISED BANK**

In the reply to the Lok Sabha Unstarred Question No 2674 given on 23 12 94, a statement was annexed in reply to part (a) & (b) of the question, furnishing the information relating to nationalised banks, State Bank of India and Associate Banks

It is regretted that some errors have been noticed in the information relating to Punjab and Sind Bank and Oriental Bank of Commerce. The revised information is furnished in the annexed statement.